

R.O.C.No.1420A/2013/B2

DISTRICT JUDGE,  
TRANSFER & POSTINGS

NOTIFICATION No.25 / 2013

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution a Special Court to deal with MCOP cases in the cadre of District Judge at Salem in Salem District.

Thiru. V. Sivagnanam, III Additional District Judge, Salem is transferred and posted as Special District Judge, Special District Court to deal with MCOP cases at Salem in Salem District in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED: 15.02.2013.

REGISTRAR GENERAL